

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1230/2019 IN MA/1009/2019  
IN  
PETITION NUMBER : IBA/434/2019  
NAME OF THE PETITIONER : Deepa Venakat Ramani  
(RP) M/S Santhosh Hospitals Pvt Ltd  
NAME OF THE RESPONDENTS : Santhosh Mahalingam & 3 others  
UNDER SECTION : Sec 19, 60(5) of IBC,2016

**ORDER**

Ld. Counsel Mr. Chandramouli Prabhakar for the Applicant and Ld. Counsel  
Mr. Vardaan for the Respondent are present.

List this matter on **22.03.2021** along with other connected applications for  
hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)